

(c) the projected employment potential therein;

(d) the time by which these proposals are likely to be cleared; and

(e) the total inflow of foreign exchange through these joining ventures?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) No application for Industrial Licence or joint ventures for setting up industries in Assam is pending with the Government.

(b) to (e) Do not arise.

Bio-Energy from Municipal Wastes

1963. SHRI VIJAY NAVAL PATIL : Will the PRIME MINISTER be pleased to state :

(a) whether there is any plan under consideration of the Government to launch a National Programme for bio-energy from urban and municipal wastes;

(b) if so, the details thereof;

(c) the power in MW likely to be generated therefrom; and

(d) the steps being taken to make bio-energy utilisation a success?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) and (b) Yes, Sir. The Ministry has planned to launch a National Programme on Bio-energy from Urban and Municipal wastes.

Relevant details of the planned programme are given in the attached Statement.

(c) Assessment of the power generation potential from the Urban, Municipal and Industrial Wastes will also be a part of the UNDP assisted project. From the projects proposed to be taken up under this activity, though not entirely aimed with power generation, will have a power generation capacity of about 7-9 MW.

(d) A project proposal titled "High rate Biomethenation processes from Urban and Industrial Wastes" involving partial financial support as technical assistance has been forwarded to GEF/UNDP.

STATEMENT

The main objectives of the project/proposal are :

(a) Development of institutional framework to provide impetus to bio-energy development programme;

(b) Development of requisite expertise and capabilities in the National and State level institutions, R&D organisations and Universities to assimilate and adapt technology, improve applied R&D skills and to provide technical know how and assistance in setting up pilot plants (on cost sharing basis).

(c) Development of a national master plan and shelf of investment proposals on the subject;

(d) Assist in setting up Demonstration projects on variety of urban and municipal wastes.

2. The nature, scope, size/capacity and configuration of each of the demon-

stration projects are planned to be worked out in detail under the guidance of a National Bio-energy Board to be set up by the Ministry to act as the nodal agency for the programme.

3. The estimated cost of the project/proposal inclusive of energy from industrial wastes is Rs. 30.80 crores, including assistance by UNDP (US \$ 5.501 million), for a duration of five years.

[*Translation*]

Transport Subsidy Scheme

1964. SHRI SURENDRA PAL PATHAK : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to modify the Transport Subsidy Scheme 1971 and extend its implementation in the non industry districts;

(b) if so, the details thereof;

(c) the time by which the said Scheme is likely to be implemented; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) No, Sir.

(b) to (d) Do not arise.

[*English*]

Import of Industrial Alcohol

1965. SHRI GEORGE

FERNANDES : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have any proposal to allow duty free import to industrial alcohol to help alcohol based chemical industries to cope up with the post molasses decontrol problems; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) :

(a) and (b) During the post de-control period, the customs duty on the import of denatured alcohol has been reduced from 105% to 10%. There is no proposal to allow duty free import of alcohol.

Rebate on Khadi

1966. SHRI SYED SHAHABUDDIN : Will the PRIME MINISTER be pleased to state :

(a) whether rebate on the sale of Khadi has not been reimbursed by the Khadi and Village Industries Commission to the Khadi producing institutions for a number of years;

(b) if so, the amount due upto 31st March, 1993;

(c) the reasons for the delay in reimbursement;

(d) the total loan sanctioned by the Commission to the Khadi institutions during 1992-93 and envisaged for 1993-94;